

**THE HIGH COURT OF KERALA**

**No. D2-29569/2018**

**KOCHI -682 031**

**DATED -13/04/2018**

**Notification**

**Sub: Proposals/Recommendations/Applications for Designation as Senior Advocates- Regarding**

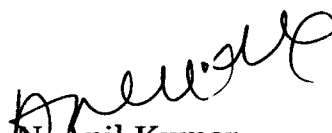
**Read: Rule 8 of 'The High court of Kerala(Designation of Senior Advocates) Rules,2018**

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In accordance with the Rule cited, proposals/recommendations/applications for designation as Senior Advocates received in the High Court is summarised in the table appended. Suggestions /views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

Encl:As above.

(By Order)

  
N. Anil Kumar  
Registrar General

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Details of the Advocates whose name are under consideration for designation as  
Senior Advocate

SL.No	Name of the Lawyer	Address	Proposals/Recommendations/Applications	Whether written consent submitted	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	K V Sohan	'Atul' 33/250, Alungal Lane, Elamakkara P.O., Cochin 682026, Kerala.	Proposal by Hon'ble Mr Justice Dama Seshadri Naidu.	Yes	36 Years	Yes	No
2	T.G. Rajendran	70/2804, Thandayampar ambil, Konthuruthi Lane, Deshabhimani Road, kaloor P.O., Cochin: 682 017.	Application endorsed by Senior Advocates O.V. Radhakrishnan and B. Raman Pillai.	NA	46 Years	Yes	No